

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
IB-996(ND)2020

Contt. Pett.-47/2023, IA-2472/2023, IA-3144/2023,
IA-3248/2023, IA-3383/2023, IA-3713/2023

IN THE MATTER OF:

Tulsi Nandan Kant Bansal

... Applicant/Petitioner

Versus

P.G Advertising Pvt. Ltd.

{erstwhile Prabhatam

Advertising Private Limited}

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv Om Prakash with Mr. Vasant Kumar Sr Div.
Commercial Manager, Delhi
Adv. Sunil Choudhary and Adv. Praveen Singh in
IA-3248/2023, IA-3144/2023, IA-3383/2023.

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.
Ishaan Dhingra

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Contt. Pett.-47/2023, IA-3144/2023, IA-3248/2023, IA-3383/2023: List on 30.07.2024.

IA-2472/2023: Ld. Counsel for the Respondent in IA-2472/2023 is present through video conferencing.
List on 30.07.2024.

IA-3713/2023: Ld. Counsel for the Applicant in IA-3713/2023 is present.
List on 30.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)